



**GOVERNMENT OF ANDHRA PRADESH**  
**DISTRICT LEGAL SERVICES AUTHORITY**  
Nyaya Seva Sadan, District Court Compound,  
Kadapa – Pin.516001 Ph.08562-244622(O)  
Email:dlsakdp@gmail.com



**PROCEEDINGS OF THE DISTRICT LEGAL SERVICES AUTHORITY,**  
**District Court Buildings, Kadapa.**

**Present:- Sri V.V. Srinivasa Murthy,**  
**I Additional District Judge, Kadapa,**  
**i/c Chairman, District Legal Services Authority**  
**-cum- District & Sessions Judge, Kadapa.**

**Dis.No. 996/2017/DLSA/KDP, dt.27/5/2017**

**Sub:-** Legal Services – District Legal Services Authority, Kadapa – To provide legal aid exclusively in matrimonial cases – Identified panel of advocates to extend their services to the party/needy - Orders – Issued – Regarding.

- Ref:-**
1. ROC.No.70/APSLA/AW/2017, dt.9.5.2017 of the Hon'ble A.P. State Legal Services Authority, Hyderabad.
  2. Judgment, dt.9.3.2017 in Transfer Petition (Civil) No.1912/2014 of the Hon'ble Supreme Court of India.
  3. Letter of Assistant Registrar, Supreme Court of India, dt.24.3.2017.
  4. Letter ROC.No.1170/SO/2017, dated 1.5.2017 of the Registrar General, High Court of Judicature at Hyderabad.
  5. Office note file orders, dt.27.5.2017.

**ORDER DT:27.05.2017**

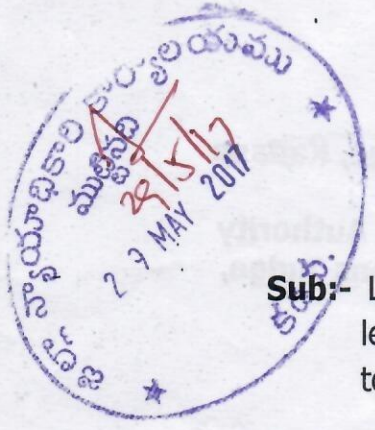
Pursuant to the directions of Hon'ble Supreme Court of India in Transfer Petition (Civil) No.1912/2014 the undersigned is pleased to pass the following order:

The list of selected panel advocates as given below are hereby informed to provide legal aid to the party exclusively in matrimonial cases.

The names of the panel lawyers will be notified in the websites of District Court, Kadapa and Hon'ble A.P. State Legal Services Authority, Hyderabad to enhance access to justice.

Sl. No.	Name of the Panel Lawyer	Phone No.
1	Sri P. Bharani Kumar Naidu	9000385636
2	Smt. B. Ramadevi	9908548965 8008968965
3	Sri A. Sampath Kumar	9440725190

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4	Smt. M. Chandrakanthamma	9985534838
5	Sri S.V. Seshadri	9866499461
6	Sri N. Ravindranath Reddy	9440754023

The selected panel lawyers are further informed to make available to deal with the matrimonial cases as and when required. The legal aid fee shall be payable after disposal of the case according to rules.

**I Additional District Judge, Kadapa  
i/c Chairman,  
District Legal Services Authority  
-cum- District & Sessions Judge,  
Kadapa.**

**To all the above selected panel lawyers.**

**Copy to the Principal District Judge, Kadapa with a request to notify the names of the panel lawyers in the website of District Court, Kadapa.**

**Copy to the Judge, Family Court, Kadapa for information.**

**Copy to the Member Secretary, A.P. State Legal Services Authority, Hyderabad for information.**